N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court, Nagpur Bench** that, from **Monday, 5th September 2022 to 8th September 2022 :**

The Division Bench comprising of the **Hon'ble The Chief Justice** and the **Hon'ble Shri. Justice Nitin W. Sambre** will take up Civil Writ Petitions pertaining to Division Bench, concurrently, as per the Board to be notified separately.

Dated 23rd August 2022

By Order,

Sd/-

High Court, Appellate Side]
Bombay]

(V. R. Kachare)
Registrar (Judl-I)